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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.177/2001 in OA No.430/2001

New Delhi, this 15th day of May, 2001

Hon'ble Shri M.P. Singh, Member(A)

Bijendra Singh  
RZ 2/74, Durga Park, Gali No.3  
Palam Village, New Delhi-110045 .. Applicant

versus

Union of India, through

1. General Manager  
Northern Railway, Baroda House  
New Delhi
2. Divisional Railway Manager  
Northern Railway, Moradabad
3. P.W.I., Northern Railway  
Luxer (UP) .. Respondents

(By Shri R.L. Dhawan, Advocate)

ORDER(in circulation)

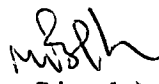
This RA is filed on behalf of the respondents for review of order dated 28.2.2001 passed in OA No.430/2001.

2. The main objection taken by the review applicants is that there was an error apparent on the face of record inasmuch as that though the OA was hopelessly hit by limitation in view of the decision of Full Bench judgement of this Tribunal in the case of Mahavir & Ors. Vs. UOI ATJ 2001(1) 1 this Tribunal entertained the OA and disposed of the same at the admission stage itself without issue of notice to the respondents. They have also referred to the judgement dated 5.12.96 in OA No.727/96 involving similar issue by which the said OA was disposed of with the observations that "...we find ourselves unable to grant the reliefs prayed for by the applicant. However, it will be open to the applicant to seek whatever other remedies available to him in



accordance with law". In view of this, the plea of the review applicants is that the OA should have been dismissed.

3. I have carefully considered the averments made by the review applicants but I am of the view that there is no error apparent on the face of the record in my order dated 28.2.2001 as claimed by the review applicants. Instead, of approaching this Tribunal through a RA, they could have disposed of the claim of the original applicant by a speaking order keeping in view the various legal points now raised in the present RA. In this view of the matter, the present RA deserves to be rejected and I do so accordingly. No costs.

  
(M.P. Singh)  
Member(A)

/gtv/